

conditions:-

(i) The scheme covers departmental sub-offices to be set up on project areas, new industrial estates/townships/satellite colonies developed in the periphery of cities/urban agglomerations and other similar developments which have come up in new areas in pursuance of the plan activities of State and Central Government departments and agencies. In other words, the concept of Postal sector plan to be enlarged to cover the postal infrastructure required for the overall National Plan.

(ii) The proposed sub office should have a minimum anticipated work-load of 5 hours per day.

(iii) While departmental sub offices are expected to be financially self-supporting, rural areas a loss up to Rs. 2400 per annum is allowed (Rs. 4800/- in hilly/ backward/ tribal areas).

[English]

#### Telecommunications System in Goa

5016. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether telecommunications system in Goa is not working satisfactorily;

(b) if so, the steps the Government propose to take to improve the telecommunication system there;

(c) whether Government have any plan to convert all exchanges in Goa into the electronic exchanges; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI

P.V. RANGAYYA NAIDU): (a) The performance of telecom network in Goa is generally satisfactory.

(b) However, to further improve the telecommunication system in Goa, the following steps have been taken:

(i) All the 48 exchanges have been made automatic

(ii) STD facility is being introduced in more areas progressively.

(iii) Upgradation of the internal and the external plants has been undertaken.

(c) Yes Sir.

(d) It is proposed to convert all the exchanges except Panjim and Vasco into electronic by the end of 8th Plan.

#### Employment to Next of Kin of Communal Riot Victims

5017. SHRI DHARMANNA MONDAYA SADUL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any scheme has been formulated by the Union/State Government to provide employment to the next-of-kin of those killed in communal riots in U.P. and other parts of the country;

(b) if so, the details thereof; and

(c) the time by which the jobs are likely to be provided to them?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). The information is being collected from State Govts. and will be laid on the Table of the House.